

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CRICUIT SITTING:BILASPUR

Civil Contempt Petition No.203/00057/2017
(in O.A.203/00379/2015)

Bilaspur, this Thursday, the 10th day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Mahua Sarkar, W/o Shri Kamlesh Sarkar Aged about 56 years
Retired Sorting Assistant, RMS Raipur (Chhattisgarh) R/o Qr. No.
795/796, Janata Colony Tilak Nagar Gudhiyari Raipur 492001
Dist. Raipur **-Petitioner**

(By Advocate –**Shri R.N. Pusty proxy counsel for Shri B.P.Rao**)

V e r s u s

Shri Dharam Das Anant, S/o (Not Known to the Applicant)
Superintendent Railway Mail Service Raipur Division Raipur Dist:
Raipur 492001 (Chhattisgarh) **- Respondent**

(By Advocate –**Shri Vivek Verma**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned proxy counsel for the petitioner submits that the
order of this Tribunal has been complied with.

2. Accordingly, Contempt Petition is hereby dropped. Notices
issued to the respondents are discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

kc